Government of India Ministry of Finance Department of Financial services

LOK SABHA UN-STARRED QUESTION No. 2064

ANSWERED ON MARCH 14, 2022/ Phalguna 23, 1943 (SAKA)

Loans under PMMY

2064. SHRI R. K. SINGH PATEL:

Will the Minister of FINANCE be pleased to state:.

- (a) the present status of disbursal of loans under Pradhan Mantri Mudra Yojana (PMMY) in Bundelkhand of Uttar Pradesh including Banda and Chitrakoot districts;
- (b) the number of beneficiaries under the scheme till January, 2021;
- (c) whether any specific target for the same has been set regard to Uttar Pradesh;
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Finance

(DR. BHAGWAT KARAD)

- (a) and (b) As per data uploaded by Member Lending Institutions (MLIs) on Mudra portal, as on 29.01.2021, over 4.20 lakh loans have been sanctioned with a disbursed amount of Rs. 2,596.95 crore under Pradhan Mantri Mudra Yojana (PMMY) in Bundelkhand region of Uttar Pradesh (comprising seven districts viz. Banda, Chitrakoot, Hamirpur, Jalaun, Jhansi, Lalitpur and Mahoba), since 01.04.2016.
- (c) and (d) The Government allocates annual targets for the amount to be sanctioned by the MLIs i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs) under PMMY. For the current financial year (FY) 2021-22, a target of Rs. 3.00 lakh crore has been fixed for MLIs, under the Scheme. State/UT-wise targets are not allocated by Government under PMMY.
